

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-07-2024 AT 10:30 AM**

**CP(IB)No. 50/95/HDB/2024**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Indian Bank, S A M Branch - Koti

...Petitioner

**AND**

Mr. Pasupuleti Archit & M/s. Bevcon Wayors Pvt Ltd

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Sethu Madhava Rao, for petitioner present physically.

Learned Counsel Ms Siva Praneetha, for Personal Guarantor present through Video Conference.

Objections by Personal Guarantor filed. matter passed over.

Matter called again.

Learned Counsel Ms Mano Ranjani, for Resolution Professional present through Video Conference.

At request of Creditor, matter adjourned to 29.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**